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Title : Increasing cases of atrocities on women and girl child in the country.

SHRI MADHU GOUD YASKHI : Thank you Madam Speaker for allowing me to raise a very important issue. Today, of the total population, 48 per cent are women. But the condition of women in our country is very pathetic...(*Interruptions*)

* Not recorded

MADAM SPEAKER: Let there be order in the House

SHRI MADHU GOUD YASKHI : During the past decade, atrocities on women have been increasing. Discrimination and violence against women are on the rise. Atrocities, killings, dowry deaths are becoming the routine feature nowadays...(*Interruptions*) Though we have a number of stringent laws to check and tackle such crimes against women, yet their implementation is very poor. In spite of women coming forward and complaining about rape and sexual harassment, there is no action. ...(*Interruptions*)

अध्यक्ष महोदया : आपकी बात खत्म हो गयी है, इसलिए अब आप उनको सुनिए।

â€¦(व्यवधान)

अध्यक्ष महोदया : आप बैठ जाइये। आप लोग उनको सुनिए।

â€¦(व्यवधान)

MADAM SPEAKER: Nothing will go on record except what Mr. Goud speaks.

(*Interruptions*) â€¦ *

SHRI MADHU GOUD YASKHI : In this regard, I would like to draw the attention of the Central Government about a rape case of a tribal woman in Chhattisgarh. There is no action against the culprits by the Chhattisgarh Government. ...(*Interruptions*) A statement by the unfortunate rape victim in and itself is enough to take cognizance of the crime.

अध्यक्ष महोदया : आप क्यों खड़े हैं? आप बैठ जाइये।

â€¦(व्यवधान)

SHRI MADHU GOUD YASKHI : In this regard I would like to quote a recent Supreme Court Judgment: "In the Indian setting, refusal to act on the testimony of the victim of sexual assault, in the absence of corroboration as a rule is adding insult to injury.â€¦ (*Interruptions*) A girl or a woman in tradition-bound non-

* Not recorded

permissive society of India would be extremely reluctant even to admit that any incident, that is to reflect on her chastity, has ever occurred. A rape victim testimony does not require corroboration from any other evidence including the evidence of a doctor."...(*Interruptions*)

Madam, as reported in the latest edition of *Tehalka* magazine, in spite of this woman coming forward and giving a testimony – even she reported this incident to the National Human Rights Commission -- they failed to act upon and take action against the culprits...(*Interruptions*)

Madam, even a destitute tribal woman has no access to police, Judiciary or media. Then, where would she go for justice? We talk about naxalism, increase of naxalism, specially in Chhattisgarh and generally, in the whole of the country. But if no justice is given to such unfortunate rape victims, they would also become naxalites! (Interruptions). Even a brother had made a statement that her sister had been raped and killed, but there is no action, so far, by the Chhattisgarh Government....(Interruptions)

I would therefore, urge upon the Central Government to take cognizance of these incidents and do the needful.

Why is Naxalism increasing? It is because of the utter failure of the judiciary and governance, particularly in the State of Chhattisgarh....(Interruptions)

अध्यक्ष महोदया : अन्य किसी की बात रिकॉर्ड में नहीं जाएगी except what Shri Madhu Goud Yaskhi is saying.

(Interruptions) â€*

MADAM SPEAKER: I have permitted everyone to speak and you are not permitting him to speak. No, that is not proper.

...(Interruptions)

* Not recorded

SHRI MADHU GOUD YASKHI : Madam, through you, I would like to demand from the Central Government to assess the effectiveness of the legal framework....(Interruptions) In spite of so many lofty laws, the implementation is very poor....(Interruptions) The efficiency and effectiveness of the legislations enacted to protect the women in the country is the need of the hour....(Interruptions)

MADAM SPEAKER: Have you completed? Please conclude.

SHRI MADHU GOUD YASKHI : Today हम सभी को इस बात का गर्व है कि इस सदन की अध्यक्ष एक महिला है।...(व्यवधान)

But it is shameful on us that we failed to protect the women in the country. We are not doing our justice. Thank you....(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet again at 1 p.m.

12.26 hrs.

The Lok Sabha then adjourned till Thirteen of the Clock.

MADAM SPEAKER: Nothing will go on record except what Shri Shanavas is saying.

(Interruptions) â€*